

NOTICE

Advocates are requested to supply copies of paper book (s) and interim/final order(s) passed by this Hon'ble Court as well as fresh status of three fully burnt ITC cases i.e. ITC 54 of 1987, ITC 57 of 1987 & ITC 79 of 1987, to Reconstruction Cell, for reconstruction of burnt documents.



Assistant Registrar
(Civil Revision Branch)

